

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2039

ANSWERED ON:19.08.2013

NORMS FOR DISTILLERIES

Deo Shri Kalikesh Narayan Singh;Karunakaran Shri P.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any complaints against the operation of certain distilleries in various parts of the country discharging effluents into rivers/ground;
- (b) if so, the details thereof along with the response of the Government thereto;
- (c) the action taken by the Government during the last three years and the current year against the distilleries flouting pollution norms; and
- (d) whether the Government has any plans to ban or shut down the distilleries who have failed to establish equipment/infrastructure to achieve Zero Liquid Discharge and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) As reported by the Central Pollution Control Board (CPCB), 18 complaints have been received in the last three years and during the current year with regard to different issues relating to prevention and control of pollution caused by distilleries. The complaints received have been mostly relating to disposal of effluents by distilleries. In this regard, the CPCB has taken actions for redressal of the complaints. The action interalia include issuance of notices / directions and referring the complaints to the respective State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) for appropriate action.

(c) The Central Pollution Control Board has issued 71 directions under Section 5 of Environment (Protection) Act, 1986 to the defaulting distilleries and 7 directions under Section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 to SPCBs/PCCs for ensuring that the distilleries comply with the consent conditions.

(d) At present there is no proposal to either ban or shutdown the distilleries who have failed to establish equipment / infrastructure to achieve Zero Liquid Discharge (ZLD). However, those distilleries which have been inspected by the CPCB and where facility to achieve ZLD was not existing, have been directed to set up requisite facilities in a time-bound manner.